

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :04/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/148/2025 BLAPL/112/2025	BUDHADEV @ BUDHADEB @ BRUNDABAN NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /101 /2024 DIST.AND SESSIONS JUDGE,BARGARH CT/0000048/2024
2	D-BLAPL/153/2025 BLAPL/113/2025	SUNIL @ SOMANATH PARIDA VS STATE OF ODISHA	SIMSON JENA VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000106/2023
3	D-BLAPL/156/2025 BLAPL/114/2025	BINA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /154 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000110/2024
4	D-BLAPL/160/2025 BLAPL/115/2025	TUNA BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha ) TR/0000124/2024
5	D-BLAPL/161/2025 BLAPL/116/2025	KANHU CHARAN TAJAN VS STATE OF ODISHA	NARESH KUMAR NAIK VS	SUNDARGARH SADAR /316 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001377/2024
6	D-BLAPL/164/2025 BLAPL/117/2025	TUMBESWAR PATRA @ MUNA VS STATE OF ODISHA	SULOCHANA PATRO VS	BERHAMPUR TOWN /297 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002071/2024
7	D-BLAPL/168/2025 BLAPL/118/2025	MAHATAB KHARSEL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000122/2023
8	D-BLAPL/194/2025 BLAPL/119/2025	SAMBAJI PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /720 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001143/2024
9	D-BLAPL/171/2025 BLAPL/120/2025	MADAN JAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000181/2023
10	D-BLAPL/204/2025 BLAPL/121/2025	SK. SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /534 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) GR/0001618/2024
11	D-BLAPL/180/2025 BLAPL/122/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /366 /2022 J.M.F.C,TALCHER(Anugul ) GR/0000036/2022

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12	D-BLAPL/206/2025 BLAPL/123/2025	SK.SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001663/2024
13	D-BLAPL/182/2025 BLAPL/124/2025	ASHIS MOHARANA@MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	NAYAGARH SADAR /156 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH( GR/0000652/2024
14	D-BLAPL/207/2025 BLAPL/125/2025	SAHAJAN BABU @ SAJAN BABU VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001663/2024
15	D-BLAPL/13/2025 BLAPL/126/2025	TITASH SINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /134 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000112/2024
16	D-BLAPL/232/2025 BLAPL/127/2025	PRATIMA SAHU VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000784/2024
17	D-BLAPL/39251/2024 BLAPL/128/2025	TANUBALA SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NIALI /424 /2023 2ND ADJ,CUTTACK(Cuttack) ST/0000083/2024
18	D-BLAPL/181/2025 BLAPL/129/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASDA NANDA VS	SAMAL /349 /2022 J.M.F.C,TALCHER(Anugul ) GR/0002716/2022
19	D-BLAPL/39477/2024 BLAPL/130/2025	ASIT KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	ANGUL TOWN /642 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug SPl/0000045/2024
20	D-BLAPL/190/2025 BLAPL/131/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	LAXMISAGAR P.S. /313 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000685/2024
21	D-BLAPL/193/2025 BLAPL/132/2025	PIYUSH PATEL @ TUNU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PAIKMAL /254 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) SPl/0000045/2024
22	D-BLAPL/219/2025 BLAPL/133/2025	SK.SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /396 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001206/2024
23	D-BLAPL/47/2025	BINOD BIHARI SAHOO	RAMESH MAHARANA	NCB BHUBANESWAR /10 /2024

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	BLAPL/134/2025	VS UNION OF INDIA (N.C.B)	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000600/2024
24	D-BLAPL/213/2025 BLAPL/135/2025	MANAS @ MALAYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /286 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000679/2024
25	D-BLAPL/38802/2024 BLAPL/136/2025	BISWABHUSAN JENA @ BISWANATH JENA @ MANTU JENA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	NANDIPADA /249 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000083/2024
26	D-BLAPL/215/2025 BLAPL/137/2025	SABHIT @ SOBHIT KUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /212 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001346/2024
27	D-BLAPL/224/2025 BLAPL/138/2025	GOPAL BALLABHA PANDE @ PANDEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAMPUR (SONEPUR) /171 /2024 A.D.J.,SONEPUR(Sonepur ) SC/0000058/2024
28	D-BLAPL/53/2025 BLAPL/139/2025	AKASH KUMAR PRUSTY VS STATE OF ODISHA	RAKESH BEHERA VS	MANGALPUR /258 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002080/2024
29	D-BLAPL/272/2025 BLAPL/140/2025	KANHU CHARAN PALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000048/2024
30	D-BLAPL/187/2025 BLAPL/141/2025	BANAMALI SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000784/2024
31	D-BLAPL/112/2025 BLAPL/142/2025	ABINASH PRADHAN VS STATE OF ODISHA	SADASIVA PATRA VS	CUTTACK VIGILANCE /15 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000037/2024
32	D-BLAPL/277/2025 BLAPL/143/2025	BISHNU PRASAD @ BHGYABANTA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEGAON /91 /2021 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000107/2021
33	D-BLAPL/291/2025 BLAPL/144/2025	DHANANJAY @ CHOUDHURY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /118 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000120/2024
34	D-BLAPL/39422/2024 BLAPL/145/2025	HARIHAR MOHANTY VS	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam)

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35	D-BLAPL/255/2025 BLAPL/146/2025	STATE OF ODISHA CHANDRAMANI SAHU VS	SANDEEP RAJ PANDA VS	ST/0000029/2023 KEONJHAR TOWN /590 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar)
36	D-BLAPL/286/2025 BLAPL/147/2025	STATE OF ODISHA SANJAY ROUL VS	PRASANTA KUMAR NANDA VS	Spl/0000064/2024 BHUBANESWAR G.R.P.S. /101 /2023 A.D.J.,BHUBANESWAR(Khordha )
37	D-BLAPL/293/2025 BLAPL/148/2025	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	AMITAV DAS VS	CT/0000300/2023 BADAGODA P.S. /748 /2024 J.M.F.C. IV BHUBANESWAR(Khordha )
38	D-BLAPL/296/2025 BLAPL/149/2025	STATE OF ODISHA BIPIN KHADIA VS	PRAMOD RANJAN BEHERA VS	CT/0001349/2024 BRAJARAJNAGAR /134 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda )
39	D-BLAPL/312/2025 BLAPL/150/2025	STATE OF ODISHA RABINDRA KUMAR MALLICK VS	LINGARAJ MOHANTY VS	CT/0000529/2024 BALIPATNA /489 /2024 J.M.F.C.,BHUBANESWAR(Khordha )
40	D-BLAPL/317/2025 BLAPL/151/2025	STATE OF ODISHA ARABINDA BAGHA VS	BISWAJIT RANJAN TRIPATHY VS	GR/0002163/2024 BAUNISUNI /125 /2021 SPECIAL JUDGE,BAUDH(Baudh )
41	D-BLAPL/233/2025 BLAPL/152/2025	STATE OF ODISHA ABHINAS PAWAR VS	S.S.RAY (2) VS	Spl/0000038/2021 AMBADOLA /87 /2019 A.D.J., GUNUPUR(Rayagada )
42	D-BLAPL/323/2025 BLAPL/153/2025	STATE OF ODISHA TUNA DORA VS	JYOTIRMAYA SAHOO VS	CT/0000053/2024 KABISURYANAGAR /56 /2001 ADJ,KODALA(Ganjam)
43	D-BLAPL/66/2025 BLAPL/154/2025	STATE OF ODISHA SIBANANDA BEHERA @ SIBU VS	MANAS KUMAR CHAND VS	ST/0000206/2024 NACHUNI /375 /2024 A.D.J.,BHUBANESWAR(Khordha )
44	D-BLAPL/330/2025 BLAPL/155/2025	STATE OF ODISHA NADEEM KHAN @ NABIN VS	AMIT BISWAL VS	TR/0000648/2024 PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh)
45	D-BLAPL/236/2025 BLAPL/156/2025	STATE OF ODISHA BULU @ SOUBHAGYA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	Spl/0000004/2023 TALCHER TOWN /1067 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A

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46	D-BLAPL/265/2025 BLAPL/157/2025	ANADI SANDHA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /166 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000046/2024
47	D-CMAPL/55117/2024 CMAPL/4/2025	SARANGADHAR PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
48	D-CMAPL/54061/2024 CMAPL/5/2025	SAMIR MOHAMMAD VS NRUSINGH CHARAN ROUT	ADV. VS	// () //
49	D-CMP/54923/2024 CMP/7/2025	OHAB KHAN @ WAHAB KHAN VS AHAMAD ALI KHAN	NIRANJAN SINGH (1) VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) IA/0000057/2017
50	D-CMP/54932/2024 CMP/8/2025	DURGADASI RAM VS BASANTI RAM	PRIYA RANJAN MISHRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) Fd/0000139/2013
51	D-CONTC/53769/2024 CONTC/36/2025	BALARAM DEO VS SAROJ KUMAR SETHI, C.G.M, IDCO	ADV. VS	// () //
52	D-CONTC/53778/2024 CONTC/37/2025	JANAKI BALLAV PANDA VS SMURTI RANJAN PRADHAN, IAS	ADV VS	// () //
53	D-CONTC/53784/2024 CONTC/38/2025	MANOJ KUMAR TRIPATHY VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
54	D-CONTC/53787/2024 CONTC/39/2025	BIJAYA KUMAR DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
55	D-CONTC/53790/2024 CONTC/40/2025	SANJUBALA LENKA VS SHUBHA SHARMA, IAS	ADV. VS	// () //
56	D-CONTC/53794/2024 CONTC/41/2025	SATYA PUTEL VS ANU GARG, IAS	ADV. VS	// () //
57	D-CONTC/53829/2024	SATYANARAYAN SARANGI	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/42/2025	VS SUMITA JENA, FAMILY COURT JUDGE, PURI	VS	0 //
58	D-CONTC/53810/2024 CONTC/43/2025	PADU CHALLAN VS ANU GARG, IAS	ADV. VS	// 0 //
59	D-CONTC/53811/2024 CONTC/44/2025	TARUNA TANDI VS ANU GARG, IAS	ADV. VS	// 0 //
60	D-CONTC/53814/2024 CONTC/45/2025	BARUN TANDI VS ANU GARG, IAS	ADV. VS	// 0 //
61	D-CONTC/53819/2024 CONTC/46/2025	JASODA BEWA VS ANU GARG, IAS	ADV. VS	// 0 //
62	D-CONTC/53824/2024 CONTC/47/2025	SAROJAKANTA MOHAPATRA VS USHA PADHEE, P.SECY, HOUSING AND U.D DEPT.	ADV. VS	// 0 //
63	D-CONTC/53841/2024 CONTC/48/2025	SUKANTA KUMAR SATAPATHY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
64	D-CONTC/54025/2024 CONTC/49/2025	BINOD KUMAR DAS VS AJIT NARAYAN PRASAD GIRI, OAS	PRANAB RANJAN CHHATOI VS	// 0 //
65	D-CONTC/54029/2024 CONTC/50/2025	SITANSU SHEKHAR MOHAPATRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
66	D-CONTC/53836/2024 CONTC/51/2025	PARESH CHANDRA MOHANTA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
67	D-CONTC/53845/2024 CONTC/52/2025	SASHIDHAR BEHERA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
68	D-CONTC/53848/2024 CONTC/53/2025	RITARANI SEN VS	ADV. VS	// 0

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69	D-CONTC/316/2025 CONTC/54/2025	SALINI PANDIT, IAS SATYANARAYAN RANA VS MANOJ AHUJA, IAS	UMESH CHANDRA MOHANTY VS	// // ()
70	D-CONTC/53722/2024 CONTC/55/2025	SULOCHANA DEI VS RAJASHREE PATTNAIK, DEO, NAYAGARH	SANGRAM JENA VS	// ()
71	D-CONTC/361/2025 CONTC/56/2025	NIMAI CHARAN BEHERA VS MANOJ AHUJA, I.A.S.	UMESH CHANDRA MOHANTY VS	// ()
72	D-CRLA/38585/2024 CRLA/15/2025	RABINDRA BARIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BYREE /61 /2023 DIST.& SESSIONS JUDGE, JAJPUR(Jajapur) CT/0000123/2023
73	D-CRLA/39010/2024 CRLA/16/2025	SUBHRAJYOTI SAHOO VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /1 /2019 SPECIAL JUDGE(VIGILANCE), DHENKANAL TR/0000001/2020
74	D-CRLA/26/2025 CRLA/17/2025	BHOGESWAR NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAWAPARA /88 /2020 SPECIAL JUDGE, NAWAPARA(Nuapada ) Sa/0000060/2020
75	D-CRLA/9/2025 CRLA/18/2025	SAMIM KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TOMANDO /59 /2022 2ND ADJ CUM SPL JUDGE, BHUBANESWAR TR/0000090/2022
76	D-CRLA/44/2025 CRLA/19/2025	SEEMA@RASMITA DEHURIA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /76 /2014 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000037/2014
77	D-CRLMC/38674/2024 CRLMC/43/2025	SAMBHU KUMAR SAHOO VS STATE OF ODISHA	DEBANAN DAS VS	PLANTSITE /430 /2023 2ND A.D.J., ROURKELA(Sundargarh) CRREV/0000009/2024
78	D-CRLMC/39077/2024 CRLMC/44/2025	AKSHYA KUMAR PATTANAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	KUMBHARAPARA /277 /2018 S.D.J.M., PURI(Puri) GR/0002401/2018
79	D-CRLMC/39158/2024 CRLMC/45/2025	GIRIJA PRASAD JENA VS MONALISH JENA	ASHOK KUMAR BEHERA VS	//0 JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000063/2022

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80	D-CRLMC/39293/2024 CRLMC/46/2025	ASWINI KHANDEI @ ASHWINI KUMAR KHANDAI VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	BHADRAK TOWN /49 /1999 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000451/1999
81	D-CRLMC/39320/2024 CRLMC/47/2025	SUSANTA BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara ) ICC/0000156/2023
82	D-CRLMC/139/2025 CRLMC/48/2025	PINTU JENA@NIHAR RANJAN JENA VS STATE OF ODISHA	AMITABH MISHRA VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000043/2013
83	D-CRLMC/39324/2024 CRLMC/49/2025	NALI @ SAROJ BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /86 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000142/2023
84	D-CRLMC/39326/2024 CRLMC/50/2025	SUSANTA BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara ) ICC/0000158/2023
85	D-CRLMC/39336/2024 CRLMC/51/2025	RAJ KISHORE BEHERA VS PRATIKSHA BEHERA	SUKANTA KUMAR NAYAK VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000085/2021
86	D-CRLMP/39340/2024 CRLMP/4/2025	JAGATJYOTI MOHANTY VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	/ /0 ) //
87	D-CRLMP/39008/2024 CRLMP/5/2025	BISHNUPRIYA BISWAL VS STATE OF ODISHA	PREMRAJ GOUDA VS	/ /0 ) //
88	D-CRLMP/217/2025 CRLMP/6/2025	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 ) //
89	D-CRLREV/38989/2024 CRLREV/10/2025	ASHISH MALLICK VS SAILENDRA SINGH	PUSPAMITRA MOHAPATRA VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagatsingpur) CRA/0000005/2020
90	D-CRLREV/61/2025 CRLREV/11/2025	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	CUTTACK SADAR /84 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000508/2022
91	D-CRLREV/38594/2024	RASMI RANJAN SAHOO@RASHMI RANJAN SAHOO	PARTHA SARATHI DAS	HARICHANDANPUR /64 /2019

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	CRLREV/9/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000109/2024
92	D-FAO/50172/2024 FAO/3/2025	HRUSIKESH BALIASINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000216/2017
93	D-FAO/54041/2024 FAO/4/2025	BISHNU CHARAN CHOUDHURY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// PRESIDING OFFICER,DESIGNATED CO IA/0000002/2014
94	D-FAO/52808/2024 FAO/5/2025	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI CORP. VS M/S. HOTEL CITY PALACE, GANJAM	AMARENDRA PRASAD RAY VS	// DISTRICT & SESSIONS JUDGE,BERHAM SPJC/0000012/2022
95	D-MACA/50584/2024 MACA/16/2025	CHOLAMANDALAM GENARAL INSURANCE CO.LTD.,BBSR VS BILASINI SOHELA	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000062/2023
96	D-MACA/50530/2024 MACA/17/2025	THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR VS GITANJALI MALIK	ADAM ALI KHAN VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000918/2021
97	D-MACA/50848/2024 MACA/18/2025	PRAMOD KUMAR MOHANTY VS GITANJALI NAYAK	BIBHU PRASAD DAS VS	// A.D.J.,JEYPORE(Koraput) Mac/0000095/2021
98	D-MACA/50920/2024 MACA/19/2025	DILLIP KUMAR SETHI VS THE ORIENTAL INSURANCE COMPANY LTD.,KHURDA	LAXMINARAYAN PATEL VS	// III MACT,PURI(Puri) Mac/0000270/2010
99	D-MACA/51705/2024 MACA/20/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS DHARMANANDA SUTAR@DHARMA	SANTOSH KUMAR MOHANTY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000172/2020
100	D-MACA/53097/2024 MACA/21/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,KHURDA VS LAXMIPRIYA SAHOO	MAHITOSH SINHA VS	// 3RD MACT,NAYAGARH(Nayagarh ) Mac/0000053/2019
101	D-MACA/53561/2024 MACA/22/2025	CHHABILA KUMAR SAHOO VS NARAYAN SAHOO	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000006/2024
102	D-MACA/53669/2024 MACA/23/2025	RABINDRANATH SAHU VS	BHARAT JALLI VS	// II MACT (SD),BERHAMPUR(Ganjam)

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103	D-MACA/54195/2024 MACA/24/2025	AMINA SWAIN JAMINI DANDASENA VS BANAMALI DANDASENA (DEAD)	DHIRENDRA KUMAR MOHAPATRA VS	Mac/0000371/2022 // 1ST M.A.C.T.,SUNDARGARH(Sundargarh)
104	D-MACA/54312/2024 MACA/25/2025	NIRUPAMA ROUT VS SUMA PARIDA	PRADEEP KUMAR MISHRA VS	Mac/0000053/2022 // III M.A.C.T.,BHUBANESWAR(Khordha )
105	D-MACA/54497/2024 MACA/26/2025	BIJAYA KUMAR DASH VS BALARAM MISHRA	JAGABANDHU SAHU VS	Mac/0000167/2018 // 1ST ADDL SESSIONS JUDGE CUM PO,C
106	D-MATA/53602/2024 MATA/4/2025	BHARATI BEHERA@PRADHAN VS PRASANT KUMAR PRADHAN	SAIBRATA RATH VS	Mac/0000045/2023 // JUDGE FAMILY COURT,ROURKELA(Su
107	D-RPFAM/54723/2024 RPFAM/5/2025	GYANESWAR PERA VS SUNITA SUNA	BISWAJIT MOHAPATRA VS	CP/0000141/2020 // JUDGE, FAMILY COURT, BARGARH(Ba
108	D-RSA/49231/2024 RSA/5/2025	SASMITA MAHAPATRO VS PRASANT KUMAR DAS	SUBHRANSU BHUSAN MOHANTY VS	CMC/0000018/2019 // DISTRICT & SESSIONS JUDGE,CUTTAC
109	D-RSA/54815/2024 RSA/6/2025	SRIMATI NAIK@KOLHARI VS SADHU NAIK	SUKANTA KUMAR NAYAK VS	RFA/0000018/2024 // A.D.J.,RAIRANGAPUR(Mayurbhanj)
110	D-RSA/43/2025 RSA/7/2025	LINUS KISAN VS PHILISIA LAKRA	UPENDRA KUMAR SAMAL VS	RFA/0000017/2021 // A.D.J.,SUNDARGARH(Sundargarh)
111	D-RSA/54059/2024 RSA/8/2025	STATE OF ODISHA VS GOPAL CHANDRA PATRA	AJODHYA RANJAN DASH,A.G.A VS	RFA/0000019/2024 // DISTRICT & SESSIONS JUDGE,KEONJH
112	D-RVWPET/54773/2024 RVWPET/5/2025	PRAMILA MANGARAJ@PRAMILA JENA@PRAMILA BEWA VS YUDHISTHIRA JENA@YUDHISTHIRA MANGARAJ	PRAFULLA KUMAR KAR VS	RFA/0000018/2016 // ()
113	D-WA/54424/2024 WA/17/2025	DEEPANGINI SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // ()

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114	D-WA/53622/2024 WA/18/2025	M.JAGANNATH RAO VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
115	D-WA/54432/2024 WA/19/2025	STATE OF ODISHA VS ALOK KUMAR NAIK	SASWAT DAS, A.G.A. VS	// 0 //
116	D-WA/30533/2024 WA/20/2025	DHURJATI PRASAD MALLIK VS RAJDHANI SYSTEMS AND ESTATES PVT.LTD., BBSR	PRABIR KUMAR RAY VS	// 0 //
117	D-WP(C)/54286/2024 WP(C)/290/2025	RANILATA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
118	D-WP(C)/54292/2024 WP(C)/291/2025	RAJENDRA NARAYAN PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
119	D-WP(C)/54303/2024 WP(C)/292/2025	MINAKSHI DASH VS STATE OF ORISSA	BHABANI SANKAR MISHRA VS	// 0 //
120	D-WP(C)/54310/2024 WP(C)/293/2025	SADANANDA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
121	D-WP(C)/54311/2024 WP(C)/294/2025	PABANANANDA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
122	D-WP(C)/54320/2024 WP(C)/295/2025	NARENDRANATH ACHARYA VS THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT	PRATIK DASH VS	// 0 //
123	D-WP(C)/54333/2024 WP(C)/296/2025	MUKTA CHHATRIA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
124	D-WP(C)/54357/2024 WP(C)/297/2025	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
125	D-WP(C)/54369/2024	BONNAMALI MANIMALA	MAHENDRA KUMAR SAHOO	//

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	WP(C)/298/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/54744/2024 WP(C)/299/2025	KUSHADHWAJA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
127	D-WP(C)/54374/2024 WP(C)/300/2025	SANJAYA KUMAR MAHALIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
128	D-WP(C)/54425/2024 WP(C)/301/2025	SAROJ JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
129	D-WP(C)/54745/2024 WP(C)/302/2025	SAILABALA MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
130	D-WP(C)/54462/2024 WP(C)/303/2025	RADHA MOHAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //
131	D-WP(C)/54746/2024 WP(C)/304/2025	PABITRA MOHAN MOHAPATRA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
132	D-WP(C)/54520/2024 WP(C)/305/2025	BINOD MEHER VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
133	D-WP(C)/54522/2024 WP(C)/306/2025	ORISSA MOTORS PRIVATE LTD, BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
134	D-WP(C)/55248/2024 WP(C)/307/2025	ARATIBALA PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
135	D-WP(C)/54790/2024 WP(C)/308/2025	LAXMI HEMBRAM VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
136	D-WP(C)/54534/2024 WP(C)/309/2025	FALGUNI SANKAR PANDA VS	HEMANTA KUMAR MOHANTA VS	// 0

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137	D-WP(C)/55244/2024 WP(C)/310/2025	STATE OF ODISHA SUBODH KUMAR BEHERA VS	NIHAL RATH VS	// // 0
138	D-WP(C)/54540/2024 WP(C)/311/2025	STATE OF ODISHA SUSHILA NAYAK VS	MANOJ OJHA VS	// // 0
139	D-WP(C)/55129/2024 WP(C)/312/2025	STATE OF ODISHA RAJSHREE MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
140	D-WP(C)/54574/2024 WP(C)/313/2025	COMMNR, GST, CENTRAL EXCISE AND CUSTOMS RANJAN KUMAR MALLICK VS	KAPILA CHARAN NAYAK VS	// // 0
141	D-WP(C)/54791/2024 WP(C)/314/2025	THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR PRANATI JENA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
142	D-WP(C)/54795/2024 WP(C)/315/2025	STATE OF ODISHA LILY MISHRA VS	BIPIN KUMAR NAYAK VS	// // 0
143	D-WP(C)/55123/2024 WP(C)/316/2025	STATE OF ODISHA M/S. KALINGA WARRIOR VS	PRABODHA CHANDRA NAYAK VS	// // 0
144	D-WP(C)/55101/2024 WP(C)/317/2025	STATE OF ODISHA RAJSHREE MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
145	D-WP(C)/52357/2024 WP(C)/318/2025	COMMNR, GST, CENTRAL EXCISE AND CUSTOMS SANJEEB KUMAR MISHRA VS	AGNIHOTRA SAHU VS	// // 0
146	D-WP(C)/54568/2024 WP(C)/319/2025	STATE OF ODISHA RAKESH MISHRA VS	BISWABIJAYABAXI ACHARYA VS	// // 0
147	D-WP(C)/53154/2024 WP(C)/320/2025	STATE OF ODISHA DHABALESWAR PRADHAN VS	RABINDRA KUMAR PATNAIK VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/54585/2024 WP(C)/321/2025	BAIDEHI BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
149	D-WP(C)/54624/2024 WP(C)/322/2025	KAMALA LOCHAN DORA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
150	D-WP(C)/55008/2024 WP(C)/323/2025	SUKANTA SAMAL VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
151	D-WP(C)/54703/2024 WP(C)/324/2025	JOGESWAR BHOI VS STATE OF ORISSA	NIRANJAN MAHARANA VS	// 0 //
152	D-WP(C)/50519/2024 WP(C)/325/2025	SUSHRUTA NURSING HOME, SAMBALPUR VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
153	D-WP(C)/52135/2024 WP(C)/326/2025	BHAGYA DAS VS THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR	PRATAP CHANDRA MISHRA VS	// 0 //
154	D-WP(C)/54661/2024 WP(C)/327/2025	MURALIDHAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
155	D-WP(C)/54846/2024 WP(C)/328/2025	R.PADMAVATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
156	D-WP(C)/52479/2024 WP(C)/329/2025	PRAMILA MANGARAJ @ PRAMILA JENA @ PRAMILA BEWA VS COMMISSIONER CONSOLIDATION, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
157	D-WP(C)/55005/2024 WP(C)/330/2025	ANTARYAMI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
158	D-WP(C)/54883/2024 WP(C)/331/2025	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
159	D-WP(C)/54873/2024	KALINDRA JANI	BASUDEV PUJARI	//

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	WP(C)/332/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/53575/2024 WP(C)/333/2025	BIREN PATRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
161	D-WP(C)/53897/2024 WP(C)/334/2025	BISWAMBHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
162	D-WP(C)/54779/2024 WP(C)/335/2025	NITYANANDA MANDAL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
163	D-WP(C)/54858/2024 WP(C)/336/2025	SUNITA NAIK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
164	D-WP(C)/53776/2024 WP(C)/337/2025	DEBENDRA PARIDA VS THE UNION OF INDIA	SANJAY KUMAR SAMANTARAY VS	// 0 //
165	D-WP(C)/54926/2024 WP(C)/338/2025	BHARAT CHANDRA MOHANTA VS PRINCIPAL SECY TO GOVT. OF ODISHA, BBSR	HEMANT KUMAR MUND VS	// 0 //
166	D-WP(C)/54086/2024 WP(C)/339/2025	SONALI SUCHISMITA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
167	D-WP(C)/54090/2024 WP(C)/340/2025	SHUSHREE PRACHI PALAI VS THE COLLECTOR, KENDRAPADA	SWAYAMJIT ROUT VS	// 0 //
168	D-WP(C)/54934/2024 WP(C)/341/2025	KAPIKETAN SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	// 0 //
169	D-WP(C)/54785/2024 WP(C)/342/2025	SANTILATA NATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
170	D-WP(C)/54199/2024 WP(C)/343/2025	SMITANJALI DIGAL VS	GOPAL KRUSHNA NANDA VS	// 0

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171	D-WP(C)/54384/2024 WP(C)/344/2025	STATE OF ODISHA RANJIT BHATTARAY VS SUVASMITA SAHU	PRASANTA KUMAR SATAPATHY VS	// // 0 //
172	D-WP(C)/54935/2024 WP(C)/345/2025	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY, LTD., VS SWAPANA RANI PATRO	GILPANA SARDARE, KINORDHA VS	// 0 //
173	D-WP(C)/54780/2024 WP(C)/346/2025	SAMBA JENA @ SHAMBA JENA VS	PARTHA SARATHI DAS VS	// 0 //
174	D-WP(C)/54485/2024 WP(C)/347/2025	STATE OF ODISHA GOURI SANKAR BEHERA VS	NIRMAL RANJAN ROURAY VS	// 0 //
175	D-WP(C)/54748/2024 WP(C)/348/2025	UNION OF INDIA GURU SARASWATI VS	BISHNU PRASAD PRADHAN VS	// 0 //
176	D-WP(C)/54107/2024 WP(C)/349/2025	STATE OF ODISHA GIRIDHARI BEHERA VS CHIEF GENERAL MANAGER, BSNL, BBSR	SK. KALIM UDDIN VS	// 0 //
177	D-WP(C)/54789/2024 WP(C)/350/2025	JYOTSNARANI PRAHARAJ VS	BIPIN KUMAR NAYAK VS	// 0 //
178	D-WP(C)/54719/2024 WP(C)/351/2025	STATE OF ODISHA SISIR JENA VS	SOMANATH NANDA VS	// 0 //
179	D-WP(C)/54536/2024 WP(C)/352/2025	STATE OF ODISHA MALAYA ROURAY VS	MANMAYA KUMAR DASH VS	// 0 //
180	D-WP(C)/54939/2024 WP(C)/353/2025	STATE OF ODISHA RANJAN BHOI VS	AKSHAYA KUMAR JENA VS	// 0 //
181	D-WP(C)/54715/2024 WP(C)/354/2025	STATE OF ODISHA DHARANIDHAR @ DHARANI JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //

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182	D-WP(C)/54981/2024 WP(C)/355/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
183	D-WP(C)/54713/2024 WP(C)/356/2025	BHANUMATI JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
184	D-WP(C)/54936/2024 WP(C)/357/2025	SANKARSAN BEHERA VS STATE OF ODISHA	BIKAS SWAIN VS	// 0 //
185	D-WP(C)/54982/2024 WP(C)/358/2025	MUKESH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
186	D-WP(C)/54673/2024 WP(C)/359/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
187	D-WP(C)/54983/2024 WP(C)/360/2025	BIKASH KUMAR PRADHAN VS ODISHA STAFF SELECTION COMMISSION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/54942/2024 WP(C)/361/2025	MAGUNI BHOI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
189	D-WP(C)/54519/2024 WP(C)/362/2025	SASMITA DAS VS STATE OF ODISHA	SARADA DASH VS	// 0 //
190	D-WP(C)/54676/2024 WP(C)/363/2025	M/S. MPD SERVICES, KHORDA VS JOINT COMMISSIONER OF CT AND GST, BBSR I CIRCLE	MANOJ KUMAR MOHANTY (2) VS	// 0 //
191	D-WP(C)/54985/2024 WP(C)/364/2025	SACHIDANANDA MEHER VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
192	D-WP(C)/55012/2024 WP(C)/365/2025	DEBENDRA MALLICK @ DAS VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
193	D-WP(C)/54692/2024	SUKANTI SARANGI	JUDHISTHIR SAHOO	//

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	WP(C)/366/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/55001/2024 WP(C)/367/2025	ANIRUDHA PANI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
195	D-WP(C)/55004/2024 WP(C)/368/2025	KUNJA BIHARI SETHI VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
196	D-WP(C)/55013/2024 WP(C)/369/2025	BHAKTABANDHU SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
197	D-WP(C)/54737/2024 WP(C)/370/2025	SURYAMANI BAGH @ SURJYAMANI BAGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
198	D-WP(C)/55017/2024 WP(C)/371/2025	MITU BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
199	D-WP(C)/55130/2024 WP(C)/372/2025	ARATI MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
200	D-WP(C)/54743/2024 WP(C)/373/2025	KAILASH CHANDRA SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
201	D-WP(C)/55124/2024 WP(C)/374/2025	K.SUJATA ACHARYA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
202	D-WP(C)/49410/2024 WP(C)/375/2025	HEMANTA KUMAR SINGH VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
203	D-WP(C)/49770/2024 WP(C)/376/2025	JALANDHAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/55121/2024 WP(C)/377/2025	MANJUSHREE PARIDA VS	JASHOBANTA DASH VS	// 0

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205	D-WP(C)/54798/2024 WP(C)/378/2025	ADDL. COMNR., ADDL. REVISIONAL COURT NO. II, BBSR SOURAV SEKHAR BEHERA VS NILESH BADGUJAR, AUTOONEE ENGG. SERVICES, PUNE	VS	// // 0 //
206	D-WP(C)/49603/2024 WP(C)/379/2025	BIJAY KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
207	D-WP(C)/54956/2024 WP(C)/380/2025	NIRANJAN JENA VS THE DIRECTOR, AIIMS, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
208	D-WP(C)/55103/2024 WP(C)/381/2025	RAJENDRA KUMAR KANORIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
209	D-WP(C)/54817/2024 WP(C)/382/2025	BASANTI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
210	D-WP(C)/55073/2024 WP(C)/383/2025	KSHIRASINDHU KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
211	D-WP(C)/55131/2024 WP(C)/384/2025	SUMANI ANANDITA VS ADDL. COMMNR, ADDL. REVISIONAL COURT NO. II, BBSR	JASHOBANTA DASH VS	// 0 //
212	D-WP(C)/55137/2024 WP(C)/385/2025	KARALA KESHAB VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
213	D-WP(C)/55070/2024 WP(C)/386/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
214	D-WP(C)/55033/2024 WP(C)/387/2025	GAUTAM KUMAR DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
215	D-WP(C)/55140/2024 WP(C)/388/2025	SUDHANSHU BALA MISHRA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //

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216	D-WP(C)/55144/2024 WP(C)/389/2025	SNEHALATA BHUYAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
217	D-WP(C)/55153/2024 WP(C)/390/2025	SONALI SAMANTARAY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
218	D-WP(C)/55154/2024 WP(C)/391/2025	SANJULATA JAGATI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
219	D-WP(C)/54297/2024 WP(C)/392/2025	TARANI KUMAR SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
220	D-WP(C)/55020/2024 WP(C)/393/2025	DEBENDRA KUMAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
221	D-WP(C)/55089/2024 WP(C)/394/2025	SABITRI SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
222	D-WP(C)/55093/2024 WP(C)/395/2025	SUDARSAN DAS VS THE SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT., BBSR	SAILABALA JENA VS	// 0 //
223	D-WP(C)/55094/2024 WP(C)/396/2025	MUKUNDA CHARAN NAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
224	D-WP(C)/55099/2024 WP(C)/397/2025	SATYA RANJAN SAMANTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
225	D-WP(C)/51954/2024 WP(C)/398/2025	SARASWATI KISAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
226	D-WP(C)/53905/2024 WP(C)/399/2025	SACHIDANAND KUMAR VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
227	D-WP(C)/53924/2024	GITANJALI MOHANTY	SUKANTA KUMAR DALAI	//

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	WP(C)/400/2025	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/55035/2024 WP(C)/401/2025	AMULYA KUMAR MAJHI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
229	D-WP(C)/55067/2024 WP(C)/402/2025	NILA NAG @ GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
230	D-WP(C)/54961/2024 WP(C)/403/2025	M/S HARAPARBATI CONSTRUCTION, AKHUAPADA, BHADRAK VS THE SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHADRAK RANGE	BHABANI PRASAD MOHANTY VS	// 0 //
231	D-WP(C)/54324/2024 WP(C)/404/2025	BANSHIDHAR PATRI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
232	D-WP(C)/54276/2024 WP(C)/405/2025	GOPAL NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
233	D-WP(C)/55064/2024 WP(C)/406/2025	HATIRAM BANCHHOR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
234	D-WP(C)/54523/2024 WP(C)/407/2025	TAPASWINI PADHI VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	// 0 //
235	D-WP(C)/53972/2024 WP(C)/408/2025	JEETENDRA ROUT VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	// 0 //
236	D-WP(C)/54299/2024 WP(C)/409/2025	THABIRA HATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
237	D-WP(C)/54991/2024 WP(C)/410/2025	PARAMANANDA ROURTRAY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
238	D-WP(C)/54003/2024 WP(C)/411/2025	KABITA SAHOO VS	PRONOY MOHANTY VS	// 0

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239	D-WP(C)/55050/2024 WP(C)/412/2025	STATE OF ODISHA M/S.SHREEROSE WEALTH VENTURES LTD. VS	PRABODHA CHANDRA NAYAK VS	// // 0
240	D-WP(C)/55082/2024 WP(C)/413/2025	STATE OF ODISHA BHAMADEI BAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
241	D-WP(C)/54075/2024 WP(C)/414/2025	STATE OF ODISHA BARENDRA NATH BEJ VS	PARSURAM MOHAPATRA VS	// // 0
242	D-WP(C)/55030/2024 WP(C)/415/2025	STATE OF ODISHA SARASWATI HEMBRAM VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
243	D-WP(C)/55084/2024 WP(C)/416/2025	STATE OF ODISHA GOURAV CONSTRUCTION, SUNDARGARH VS	RAMESH CHANDRA JENA VS	// // 0
244	D-WP(C)/55028/2024 WP(C)/417/2025	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR PRASANTA KUMAR SAHOO VS	SATRUGHNA DASH (A) VS	// // 0
245	D-WP(C)/53875/2024 WP(C)/418/2025	PUNJAB NATIONAL BANK,BHUBANESWAR JURIA HEMBRAM VS	ARIJEET MISHRA VS	// // 0
246	D-WP(C)/54084/2024 WP(C)/419/2025	THE COLLECTOR, MAYURBHANJ HARA PRASAD ACHARI VS	ADYASIDHI MISHRA VS	// // 0
247	D-WP(C)/54821/2024 WP(C)/420/2025	STATE OF ODISHA SANTOSH KUMAR KALET VS	SAILABALA JENA VS	// // 0
248	D-WP(C)/54087/2024 WP(C)/421/2025	STATE OF ODISHA SUBHENDU MOHANTY VS	SUSANTA KUMAR NATH VS	// // 0
249	D-WP(C)/55085/2024 WP(C)/422/2025	STATE OF ODISHA BIDYA SAGAR BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/55018/2024 WP(C)/423/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
251	D-WP(C)/55086/2024 WP(C)/424/2025	CH. SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
252	D-WP(C)/45340/2024 WP(C)/425/2025	RATAN NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/55098/2024 WP(C)/426/2025	BAURIBANDHU PARIJA VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
254	D-WP(C)/55155/2024 WP(C)/427/2025	SANJULATA JAGATI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
255	D-WP(C)/50600/2024 WP(C)/428/2025	KSHETRI @ KSHETRA MAJHI VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
256	D-WP(C)/54818/2024 WP(C)/429/2025	RABIRATNA KHILEI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
257	D-WP(C)/51236/2024 WP(C)/430/2025	ASHIS MOHAPATRA VS MADHUMITA BEHERA	ANURAG PATI VS	// 0 //
258	D-WP(C)/55166/2024 WP(C)/431/2025	THE EXECUTIVE ENGINEER (ELECTRICAL), VIGILANCE AND ENFORCEMENT CELL, SURBHI, HENDRE DASH VS BHARATESWARI PATNAIK	SURBHI, HENDRE DASH VS	// 0 //
259	D-WP(C)/54813/2024 WP(C)/432/2025	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
260	D-WP(C)/54120/2024 WP(C)/433/2025	MALAYA MANJARI PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
261	D-WP(C)/54134/2024	BINOD BIHARI DAS	NAMITA PATTANAİK	//

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	WP(C)/434/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/54802/2024 WP(C)/435/2025	URMILA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
263	D-WP(C)/54801/2024 WP(C)/436/2025	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// () //
264	D-WP(C)/54874/2024 WP(C)/437/2025	BHIMASEN KHUNTIA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// () //
265	D-WP(C)/54187/2024 WP(C)/438/2025	KANAN BIHARI DAS VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// () //
266	D-WP(C)/53921/2024 WP(C)/439/2025	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
267	D-WP(C)/54879/2024 WP(C)/440/2025	KARUNAKAR DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
268	D-WP(C)/54128/2024 WP(C)/441/2025	RAGHUNATH SAMAL VS STATE OF ODISHA	NAMITA PATTANAİK VS	// () //
269	D-WP(C)/55169/2024 WP(C)/442/2025	RABI CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// () //
270	D-WP(C)/54277/2024 WP(C)/443/2025	SULOCHANA ROUT VS STATE OF ODISHA	SOUGAT DASH VS	// () //
271	D-WP(C)/54278/2024 WP(C)/444/2025	MITU PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// () //
272	D-ABLAPL/85/2025 ABLAPL/100/2025	SIBA DIPA @ SHIBA DIPA VS	ANIRUDHA DAS VS	BOUDH /58 /2015 ()

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273	D-ABLAPL/39290/2024 ABLAPL/101/2025	STATE OF ODISHA SUNANDA SAMAL @ SUNAJ KUMAR SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// TIHIDI /283 /2019 ()
274	D-ABLAPL/169/2025 ABLAPL/102/2025	BIPIN BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// //0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000019/2024
275	D-ABLAPL/60/2025 ABLAPL/103/2025	DEBENDRA CHINDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// //0 J.M.F.C,KOMNA(Nuapada ) 2(B)CC/0000005/2024
276	D-ABLAPL/62/2025 ABLAPL/104/2025	JUGAL HANS @ JUBALAL HANS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /339 /2024 () //
277	D-ABLAPL/179/2025 ABLAPL/105/2025	BABURAM MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JHARPOKHARIA /103 /2016 () //
278	D-ABLAPL/39333/2024 ABLAPL/106/2025	SANTOSH KUMAR BARIK @ KALIA BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /233 /2019 () //
279	D-ABLAPL/87/2025 ABLAPL/107/2025	ANILE PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KHURDA SADAR /325 /2024 () //
280	D-ABLAPL/144/2025 ABLAPL/108/2025	ASHISH KU. BEHERA @ ROHAN BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /210 /2024 () //
281	D-ABLAPL/163/2025 ABLAPL/109/2025	SK. RAJIT@SK. RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /324 /2024 () //
282	D-ABLAPL/167/2025 ABLAPL/110/2025	KANHU SWAIN @ BABUL SWAIN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MANIABANDHA /135 /2024 () //
283	D-ABLAPL/170/2025 ABLAPL/111/2025	SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /324 /2024 () //

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284	D-ABLAPL/178/2025 ABLAPL/112/2025	BALARAM JENA VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /247 /2024 () //
285	D-ABLAPL/197/2025 ABLAPL/113/2025	MADAN GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /158 /2024 () //
286	D-ABLAPL/200/2025 ABLAPL/114/2025	AMULYA SETHY @ MAHENDRA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /230 /2024 () //
287	D-ABLAPL/37008/2024 ABLAPL/115/2025	ANJAN NATH VS STATE OF ODISHA	ANURAG PATI VS	Maitri Vihar PS /375 /2023 () //
288	D-ABLAPL/205/2025 ABLAPL/116/2025	KUNA @ UTTAM GHADAI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BHOGRAI /556 /2024 () //
289	D-ABLAPL/208/2025 ABLAPL/117/2025	SAMIR DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANADI /165 /2024 () //
290	D-ABLAPL/37009/2024 ABLAPL/118/2025	SALA MARNDI @ SALO MARANDI VS STATE OF ODISHA	ANURAG PATI VS	Maitri Vihar PS /375 /2023 () //
291	D-ABLAPL/258/2025 ABLAPL/119/2025	MONALISHA DAS VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /707 /2024 () //
292	D-ABLAPL/38314/2024 ABLAPL/120/2025	SAMIM BUX VS STATE OF ODISHA	ABDUL SALAM VS	/ /0 () //
293	D-ABLAPL/261/2025 ABLAPL/121/2025	PABITRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURI SADAR /392 /2024 () //
294	D-ABLAPL/38658/2024 ABLAPL/122/2025	MRUTYUNJAYA KANHAR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MANAMUNDA /314 /2024 () //
295	D-ABLAPL/46/2025	JUGAL PATRA	LAXMINARAYAN SAHOO	PARJANG /506 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/123/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/172/2025 ABLAPL/124/2025	SATYA PRAKASH ROUT VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /225 /2020 () //
297	D-ABLAPL/175/2025 ABLAPL/125/2025	RAKESH KUMAR BEHERA @ SONU BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /148 /2020 () //
298	D-ABLAPL/196/2025 ABLAPL/126/2025	SK. RAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	PADWA /27 /2011 () //
299	D-ABLAPL/264/2025 ABLAPL/127/2025	GORA @ AMZAD @ AMJAD KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /299 /2024 () //
300	D-ABLAPL/268/2025 ABLAPL/128/2025	SUSANTA KUMAR NAYAK @ SUSANTA KU. NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /354 /2023 () //
301	D-ABLAPL/269/2025 ABLAPL/129/2025	RAKESH BAHALIA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /707 /2024 () //
302	D-ABLAPL/165/2025 ABLAPL/130/2025	MUKUNDA KHEMUNDU VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	KORAPUT VIGILANCE /30 /2024 () //
303	D-ABLAPL/38691/2024 ABLAPL/131/2025	SURENDRA SWARNAKAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 () //
304	D-ABLAPL/280/2025 ABLAPL/132/2025	SATYABHAMA MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHADRAK RURAL /768 /2024 () //
305	D-ABLAPL/183/2025 ABLAPL/133/2025	BABAN PATTANAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.,NIALI(Cuttack) ICC/0000024/2023
306	D-ABLAPL/222/2025 ABLAPL/134/2025	CHITRASEN BAGH VS	AMITAV TRIPATHY VS	GHANTAPADA /161 /2024 ()

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307	D-ABLAPL/39254/2024 ABLAPL/135/2025	STATE OF ODISHA SUJATA PATTANAİK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// JAGATSINGPUR /1192 /2024 ( //
308	D-ABLAPL/283/2025 ABLAPL/136/2025	SANTOSH KUMAR PARIDA @ SANTOSH PARIDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// CHATRAPUR /218 /2022 ( //
309	D-ABLAPL/39442/2024 ABLAPL/137/2025	STATE OF ODISHA TULU @ TRILOCHAN PRADHAN VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /544 /2024 ( //
310	D-ABLAPL/288/2025 ABLAPL/138/2025	STATE OF ODISHA GAYADHAR BEHERA VS	RAMESH CHANDRA BARIK VS	// MAHILA P.S. BUXIBAZAR /207 /2024 ( //
311	D-ABLAPL/241/2025 ABLAPL/139/2025	STATE OF ODISHA PRIYABRATA BEHERA VS	SANJEEV UDGATA VS	// / /0 J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000015/2024
312	D-ABLAPL/39464/2024 ABLAPL/140/2025	STATE OF ODISHA RIYAJATTA ALI KHAN VS	BHARAT JALLI VS	// BRAHMAGIRI /492 /2024 ( //
313	D-ABLAPL/289/2025 ABLAPL/141/2025	STATE OF ODISHA KUMARI @ AMIYA KUMAR ROUT VS	BHARAT BHUSAN ROURAY VS	// PLANTSITE /853 /2024 ( //
314	D-ABLAPL/98/2025 ABLAPL/142/2025	STATE OF ODISHA SUKANTA SUNDARAY VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /332 /2024 ( //
315	D-ABLAPL/185/2025 ABLAPL/143/2025	STATE OF ODISHA SK. MUSLIM @ MUSA VS	ANITA SAHOO VS	// REMUNA /216 /2024 ( //
316	D-ABLAPL/271/2025 ABLAPL/144/2025	STATE OF ODISHA SUMAN SWAIN @ SUMAN KUMAR SWAIN VS	BISWABHUSAN DAS VS	// KUJANGA /627 /2024 ( //
317	D-ABLAPL/189/2025 ABLAPL/145/2025	STATE OF ODISHA LUKA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// PUTASINGH /27 /2021 ( //

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318	D-ABLAPL/274/2025 ABLAPL/146/2025	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	//0 J.M.F.C.,KHANDAPARA(Nayagarh ) 2(A)CC/0000014/2020
319	D-ABLAPL/276/2025 ABLAPL/147/2025	JUDHISTIRA SAHOO @ JUDHISTHIR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	AUL /736 /2024 ( ) //
320	D-ABLAPL/212/2025 ABLAPL/148/2025	SARBESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BASELI SAHI PS /240 /2024 ( ) //
321	D-ABLAPL/214/2025 ABLAPL/149/2025	BHRAMAR NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /159 /2024 ( ) //
322	D-ABLAPL/216/2025 ABLAPL/150/2025	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000002/2024
323	D-ABLAPL/263/2025 ABLAPL/151/2025	BISU @ BISWAJIT BHAGAT VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	BRAHMANITARANG /89 /2009 ( ) //
324	D-ABLAPL/294/2025 ABLAPL/152/2025	GOBINDA CHANDRA MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIPATNA /489 /2024 ( ) //
325	D-ABLAPL/300/2025 ABLAPL/153/2025	SABITRI SAHU VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BUGUDA /610 /2024 ( ) //
326	D-ABLAPL/315/2025 ABLAPL/154/2025	GOPAL CHANDRA DASH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 ( ) //
327	D-ABLAPL/331/2025 ABLAPL/155/2025	RAGHAV NANDAN CHHAPOLIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ( ) //
328	D-ABLAPL/333/2025 ABLAPL/156/2025	BISWANATH CHHAPOLIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ( ) //
329	D-ABLAPL/38790/2024	SK MOJAFFAR	SATYA NARAYAN MISHRA 4	TIHIDI /496 /2024

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	ABLAPL/90/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/38794/2024 ABLAPL/91/2025	RAMA CHANDRA MAITY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /388 /2024 () //
331	D-ABLAPL/70/2025 ABLAPL/92/2025	BISWA SHANKAR PATRA @ BABULI PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /422 /2024 () //
332	D-ABLAPL/38892/2024 ABLAPL/93/2025	BHARATI BISWAL @ MITA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NALCO /155 /2023 () //
333	D-ABLAPL/71/2025 ABLAPL/94/2025	JYOSTNARANI SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAULIAGANJA /326 /2024 () //
334	D-ABLAPL/39396/2024 ABLAPL/95/2025	BISWOJIT BARIK @ BISWAJIT BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /888 /2024 () //
335	D-ABLAPL/82/2025 ABLAPL/96/2025	LINGARAJ PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BARIA /188 /2024 () //
336	D-ABLAPL/83/2025 ABLAPL/97/2025	SUDAM JHANKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /303 /2017 () //
337	D-ABLAPL/48/2025 ABLAPL/98/2025	GULI @ SANJEEB JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KOREI /466 /2024 () //
338	D-ABLAPL/38839/2024 ABLAPL/99/2025	SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	BADAGODA P.S. /757 /2024 () //
339	D-RVWPET(RP)/123/2014 RVWPET(RP)/123/2014	SUBASH CHANDRA BAL VS STATE OF ODISHA AND OTHERS	M/S MAHENDRA KUMAR SAHOO , S. PRADHAN , S.K. RATH VS	 () //